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Notice

By virtue of an affidavit sworn before the **Executive Magistrate Jashipur** on Dated **11th March 2024**, I, **Mrs. Sabitri Hansdah**, Address **At- Nuhamalia, Po- Chakidi, PS- Jashipur, Dist- Mayurbhanj** have changed my name from **“Sabitri Soren”** to **“Sabitri Hansdah”**. Henceforth, I shall be known as **“Sabitri Hansdah”** for all purposes.

Sabitri Hansdah